

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 785 OF 2023**

**IN THE MATTER OF:**

**NEWS ITEM TITLED "KASALI DISTILLERY DUMPS EFFLUENTS INTO WATER  
SOURCE SUPPLY AFFECTED" APPEARING IN TRIBUNE DATED 15.12.2023**

**MEMO OF PARTIES (As Per ORDER DATED 09.01.2024)**

- 1. HIMACHAL PRADESH SPCB**  
Through its Member Secretary  
Him Parivesh, Phase 3, New Shimla,  
Shimla, Himachal Pradesh 171009 **(Respondent No.1)**
- 2. CENTRAL POLLUTION CONTROL BOARD**  
Through its Member Secretary  
Parivesh Bhawan, Maharshi Valmiki Marg,  
East Arjun Nagar, Vishwas Nagar Extension,  
Vishwas Nagar, Shahdara, Delhi, 110032 **(Respondent No.2)**
- 3. DISTRICT MAGISTRATE,**  
SOLAN, EMAIL: [dc-sol-hp@nic.in](mailto:dc-sol-hp@nic.in) **(Respondent No.3)**
- 4. REGIONAL OFFICER, MOEF & CC,**  
Himachal Pradesh,  
Email: [iro.shimla-mefcc@gov.in](mailto:iro.shimla-mefcc@gov.in) **(Respondent No.4)**
- 5. MOHAN MEAKIN PRIVATE LIMITED**  
At Kasauli Through its Unit  
Email:- [solan@mohanmeakin.com](mailto:solan@mohanmeakin.com) **(Respondent No.5)**